



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 062/2043/2020

Thursday, this the 08th day of October, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

1. Tabinda Ali age 26 year D/o Ali Mohammad Dar R/o Dangerpora Pulwama.
2. Rahullah Khursheed age 25 years, Kursheed Ahmad Lone R/o Logripora Bommai Sopore, District Baramaullah.
3. Autufun Nisa age 24 years, D/o Nisar Ahmad Mir, R/o Him Dangerpora Baramullah.
4. Mymoona Akhter age 24 years, D/o Ghulam Mohammad Mir, R/o Wangipora Sumbal Bandipora.

.....Applicants

(Advocate: Mr. Ahmad Javed)

Versus

1. State of Jammu & Kashmir, through Commissioner/Secretary to Health & Medical Education Deptt. Civil Sectt. Srinagar.
2. Director, Health Services Kashmir, Srinagar.
3. President, J&K State Para Medical Council, Srinagar (Principal GMC Sgr)
4. Controller Examination, Govt. Degree College, Srinagar.

.....Respondents

O R D E R**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicants submit that he may be allowed to withdraw the T.A.
2. In view of the submission made by learned counsel for the applicants, he is permitted to withdraw the present T.A.
3. Accordingly, the instant T.A stands dismissed as withdrawn.

(Mr. Pradeep Kumar)
Member(A)

(Rakesh Sagar Jain)
Member (J)

Manish/-